

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

THURSDAY, THE 30TH DAY OF APRIL, 2020/10TH VAISAKHA, 1942

W.P(C) TMP NO.230 OF 2020

PETITIONER:

SHOBHANAKUMARI, SREEKANTAVILASAM,
THELIBHAGAM, THIRUMALAMALAYANKEEZHU
THIRUVANANTHAPURAM-695006

BY ADVS. SRI.ARUNV.G
SRI.NEERAJ NARAYAN

RESPONDENTS

1. STATE OF KERALA REPRESENTED BY
THE SECRETARY, DEPARTMENT OF INFORMATION TECHNOLOGY ,
SECRETARIAT THIRUVANANTHAPURAM-695 001.
2. THE DISTRICT COLLECTOR
2ND FLOOR CIVIL STATION BUILDING,
CIVIL STATION ROAD, THIRUVANATHAPURAM-695043.
3. THE DISTRICT TELECOM COMMITTEE,
REPRESENTED BY ITS CHAIRMAN
THE DISTRICT COLLECTOR,
2ND FLOOR CIVIL STATION BUILDING,
CIVIL STATION ROAD, THIRUVANATHAPURAM-695043.
4. THE SECRETARY,
MUNICIPAL CORPORATION OF THIRUVANANTHAPURAM,
VIKASBHAVANP.O, THIRUVANANTHAPURAM-695033.
5. THE VILLAGE OFFICER ,
THIRUMALA VILLAGE OFFICE ,
THIRUMALA THIRUVANATHAPURAM-695006
6. M/S INDUS TOWERS LIMITED,
8TH FLOOR, VANKARATH TOWER, N N BYPASS,
PALARIVATTOM, KERALA-682025.
7. KRISHNAKUMAR AGED 41 YEARS
S/O MR. JANARDHANAN NAIR,
VISHKKAMTHELIBHAGAM, THIRUMALA, THIRUVANATHAPURAM.

W.P(C) TMP NO.230 OF 2020 ..2..

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON
30.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

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***Dated this the 30<sup>th</sup> day of April, 2020***

The learned Government Pleader takes notice for R1 to R3 and R5. Notice shall be taken by the petitioner by email and by regular post to respondents 4, 6 and 7.

The petitioner prays that a direction be issued to the third respondent to consider Ext.P2 representation which was filed by him as early as on 24.02.2020. I have heard the learned counsel for the petitioner as well as the learned Government Pleader. In the circumstances of the case, I direct the third respondent District Telecom Committee, Thiruvananthapuram to take up Ext.P2 representation filed by the petitioner and dispose of the same after hearing all the parties involved, within a period of three months from the date of receipt of a copy of this order.

Post after vacation.

**BECHU KURIAN THOMAS  
JUDGE**

APPENDIX

PETITIONERS' EXHIBITS

- EXHIBIT P1:- A TRUE COPY OF THE REPRESENTATION DATED  
24.01.2020 SUBMITTED BY THE MEMBERS OF THE  
"ASWARIYA RESIDENTIAL ASSOCIATION" BEFORE THE  
4<sup>TH</sup> RESPONDENT
- EXHIBIT P2:- A TRUE COPY OF THE REPRESENTATION DATED  
24.02.2020 SUBMITTED BY THE PETITIONER BEFORE  
THE 3<sup>RD</sup> RESPONDENT
- EXHIBIT P3:- A TRUE COPY OF THE ORDER DATED 25.02.2020  
BEARING NO. 1611/2020 ISSUED BY THE 5<sup>TH</sup>  
RESPONDENT
- EXHIBIT P4:- A TRUE COPY OF THE NOTICE DATED 20.03.2020  
BEARING NO. N.S\_71437/2013